

DIVISION BENCH

O-143

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/339(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th April,
2021, 10:30 A.M**

Name of the Company	RAJ KUMAR MANDAL Vs. COOKME [SPICE] PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel /Pr.CS/ Pr.CA appeared through Video Conferencing

1. Mr. Rajarshi Dutta, Advocate] For the Corporate Debtor
2. Ms. Madhurima Das, Advocate]

ORDER

Mr. Rajarshi Dutta alongwith Ms. Madhurima Das, Ld. Counsel present on behalf of the Corporate Debtor. Ld. Counsel appeared for the Operational Creditor but name has not been mentioned.

2. Pleadings are complete in the matter. List this matter on 08.07.2021 for admission.

(Harish Chander Suri)
Member (Technical)

(Rajasekhar V.K.)
Member (Judicial)

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